## Government of West Bengal Department of Health and Family Welfare

Memo No.H&FW/173/20

Dated 27/05/2020

## Revised SOP for Medical Screening of Migrant Workers/Stranded Tourists/Students arriving in Groups

- 1. All the migrant workers/stranded tourists/stranded students arriving at different stations/state borders in groups will be sent to the destination districts. District administration of the disembarking station/ state border will communicate the details of these persons to the destination district immediately.
- 2. All arriving persons will be medically screened at the destination district. District administration will put up proper facility for this purpose. Details of all arriving persons including their residential addresses and phone numbers will also be collected at this point. Special attention will be given to the medical screening of the people arriving from five high burden States e.g. Maharashtra, Delhi, Gujarat, Madhya Pradesh and Tamil Nadu.
- 3. After medical screening, all asymptotic persons, other than those coming from above mentioned five high burden states, will be released with an instruction for 14 days strict home quarantine.
- 4. All the persons coming from the above mentioned five high burden states will be taken for institutional quarantine, as far as possible close their residence, for 14 days.
- 5. Family members of quarantined persons will be allowed to provide food to them without coming into any physical contact. In case food is not available from the family members, suitable fooding arrangements will be done by the district administration with the help of local SHGs as done in the case of relief camps. The in-charge of the quarantine centre will ensure proper sanitization of the quarantine centre and maintenance of health hygiene protocol. Norms of social distancing shall be strictly enforced in these quarantine centers.
- 6. Swab of only symptomatic persons will be collected and those with mild symptoms and not coming from above mentioned five high burden states, will be released with an instruction for 14 days strict home quarantine.
- 7. All the persons with moderate to severe symptoms will be treated as per COVID-19 health management guidelines.
- 8. All the persons in institutional quarantine will be medically examined and tested as per ICMR guidelines, if required, before release.
- 9. For persons in home quarantine, an advisory containing Do's and Don'ts shall be provided by the district administration which shall also include a clear warning that any violation of home quarantine conditions shall invite penal action. The details of all such persons shall be collected in "Sandhane" app for further tracking.
- 10. Regular monitoring of people in home/institutional quarantine shall be done by the district administration. For any person developing symptoms, protocol of isolation, testing and treatment shall apply.

